MYSORE

Shri D. P. Karmarkai. Shri M. Govinda Reddy, Shri Patil Puttappa. Shri J Venkatappa.

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ORISSA

Shri S. Patel. Shri M. Misra. Shrimati Nandini Satpathy. Shri S. Mishra.

PUNJAB

Shri Anup Singh. Diwan Chaman Lall. Shri Surjit Singh.

RAJASTHAN

Shri Ramesh Chandra. Moulana Abdul Shakoor. Shri Sawai Man Singh. Shri

श्री एम० गौरे (उत्तर प्रदेश): प्रतिज्ञालेने से पहले में आपसे एक अर्ज करना चाहता हुं। जो हिन्दुस्तान का संविधान बना है वह ग्रब तक बालिंग मत के जरिये स्वीकृत नहीं हुआ है और अगर इसकी कोई व्यवस्था जल्दी हो सके तो ग्रच्छा है।

> P. N. Kathju. Shri N. C. Kasliwal.

> > UTTAR PRADESH

Shrimati Uma Nehru.

Shri M. Gaure. Shri C. D. Pande, Dr. Dharam Prakash. Shri L. D. Asthana. Shri P. N. Sapru. Shrimati Anis Kidwai. Shri Sitaram Jaipuria. Shri Chandra

Shri A. B. Vajpayee. WEST BENGAL

Shri Surendra Mohan Ghose. Shri Pannalal Saraogi, Shri Niren Ghosh. Shri Ramprasanna Ray. Shri Syed Nausher Ali. Dr. Nihar Ranjan Ray.

new

Members

JAMMU AND KASHMIR

Shri A. M. Tariq.

TRIPLIRA

Shri T. M. Dasgupta.

DELHI

Shri Santokh Singh.

MEMBERS NOMINATED BY THE PRESIDENT

Shri B. V. (Mama) Warerkar. Dr. Tara Chand. Dr. Popal Singh. Shri R. R. Diwakar.

WELCOME TO NEW MEMBERS

MR. CHAIRMAN: With your leave, I should like to express our cordial atisfaction at having so many new Members and the hope that they will add to the distinction of this House by their knowledge, experience, integrity, public spirit and debating power. This House, for the last 10 years, has been a fellowship in which the different Members feel towards each other mutual regard, goodwill and forbearance and even the groups which may vary in their doctrines, etc., are working in a cooperative spirit for the realisation of the objectives of national progress and international friendship. I have no doubt that the Members who have now joined us will breathe the atmosphere of the House and contribute to the working and implementation of the same ideals, the ideate to which they have just paid their alleg'ance.

Everywhere, in public life, we should be guided not by passions but by principles, not by passing impulses but by abiding values. Behind the cosy comfortable surface, we find so much of inequality, misery, squalor, cruelty, etc. It should be our endeavour to remove these things as speedily as possible. If a conflict arises between our personal comfort and security and national welfare, we must subordinate the former to the latter. There is a great saying given in Narada Smriti- if there is a Vipratipatthi or contradiction between Artha and Dharma-

"अर्थशास्त्रोक्त मृतसृज्य धर्मशास्त्रोक्त माचरेत् ॥"

-subordinate material comfort and security to the true welfare of the country. Thank you.

The House stands adjourned till tomorrow. The President will address a joint session of the two Houses at 9.30 A.M. tomorrow in the Central Hall.

> The House then adjourned at forty minutes past eleven of the clock till Wednesday, the 18th April 1962.